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भारतीय प्रतिस्पर्धा आयोग

Competition Commission of India

Fair Competition for Greater Good

3<sup>rd</sup> Floor, HT House, K.G. Marg, New Delhi-110001

Tele. No.011-23473600, Fax: 011-23704686.

F. No. A-12011/04/2017-HR

Dated:31<sup>st</sup> October, 2017.

**OFFICE MEMORANDUM**

**Subject: Filling up post of JD(F&A) in Competition Commission of India on deputation basis.**

The Competition Commission of India (CCI) invites applications from eligible and interested officers of **Central/State Governments/Autonomous Bodies etc.** for filling up of the following post in the Commission on deputation on foreign service terms basis. The eligibility criteria, educational qualifications/experience etc. required for the post are as per **Annexure-I**.

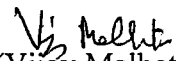
Name of the post	No. of post	Pay Level of the post
Joint Director (Finance & Accounts)	01	Level 13 (Rs.123100-215900), corresponding to pre-revised scale of Pay Band-4 + Grade Pay of Rs.8700

2. The appointment will be made on deputation on foreign service basis initially for a period of three years and will be governed by the instructions issued by the Department of Personnel and Training vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI.

3. Apart from basic pay and grade pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

4. The application in the prescribed pro-forma, (**Annexure-II**) complete in all respects may be sent to the undersigned at the address indicated above, through proper channel, latest by **12<sup>th</sup> December, 2017.**

5. This may kindly be given wide publicity.

  
(Vijay Malhotra)  
Deputy Director (HR)

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, A-Wing, Shastri Bhawan, New Delhi.
2. The Director (CS), Department of Personnel and Training, North Block, New Delhi – 110001 with the request to get this O.M. placed on the DOPT website.
3. All Ministries/Departments/Organizations of the Govt. of India/ State Govts./Union Territories / Universities/ High Courts / Supreme Court / Autonomous Bodies etc. as per list enclosed.
4. Controller General of India, Mahalekha Niyantarak Bhawan, M/o. Finance, GPO Complex, Block E, Aviation Colony, INA Colony, New Delhi-110023.
5. Comptroller & Auditor General of India, Pocket-9, Deen Dayal Upadhyay Marg, Delhi-110124.
6. Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt – 110010.

Eligibility conditions for deputation

Name of Post & Pay scale	Qualification Requirements	No. of Post
<p><b>Joint Director (Finance and Accounts)</b></p> <p><b>Level 13</b> (Rs.123100-215900), corresponding to pre-revised scale of Pay Band-4 + Grade Pay of Rs.8700</p>	<p><b><u>Essential:</u></b></p> <p>1) Officers of Central Govt. or State Govts. or Autonomous Organisations or Statutory Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc.</p> <p>2) (a) Working in analogous post or grade, or</p> <p>(b) having 03 years' of service experience in Grade Pay of Rs.7600 (revised Pay Matrix Level 12) or equivalent; or</p> <p>(c) having combined service experience of 06 years in Grade Pay of Rs.7600 (revised Pay Matrix Level 12) and Grade Pay of Rs.6600 (revised Pay Matrix Level 11) or equivalent, of which at least two years' experience in the grade pay of Rs.7600; or</p> <p>(d) having 08 years' of service experience in Grade Pay of Rs.6600 (revised Pay Matrix Level 11) or equivalent,</p> <p>And</p> <p>(e) having minimum total experience of five years in Public Finance/ Public Budgeting Expenditure Control.</p> <p><b><u>Desirable:</u></b></p> <p>Master's Degree in Commerce / Master's Degree in Business Administration (Finance)/ Chartered Accountant / Company Secretary / Cost Accountant.</p>	<p><b>01</b></p>

Note:

No objection for applying to the above post shall be given in individual cases, subject to the orders from the Honourable the Chief Justice.

*G. Rathi*

G. Rathi  
Assistant Registrar (H.G.)

**FORMAT OF APPLICATION**

Copy of  
passport size  
photograph to  
be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications are to be sent for different posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Office address with Telephone No.					
7.	Residential Address with Telephone No.					
8.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
9.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

10.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)					
<b>Qualification/Experience required</b>			<b>Qualification/Experience possessed by</b>			
<b>Essential:</b>			<b>Essential:</b>			
A) Qualification			A) Qualification			
B) Experience			B) Experience			
<b>Desirable</b>			<b>Desirable</b>			
A) Qualification			A) Qualification			
B) Experience			B) Experience			
11.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):					
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#
			From	To		Nature of Duties
12.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):					
13.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)					
14.	In case the present employment is held on deputation, please state:					
	a) The date of initial appointment.					
	b) Period of appointment with address					
	c) Name of the parent office /organisation.					

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15.	Details of training undergone:	
16.	Details of proficiency in computer:	
17.	Any other information, applicant wants to furnish:	
18.	Please state briefly how you find yourself best suitable for the post applied for:	

# Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: \_\_\_\_\_

.....4/-

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(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. \_\_\_\_\_
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature \_\_\_\_\_

Name and Designation \_\_\_\_\_

Tel. No. \_\_\_\_\_

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.